

**Angul Sukinda and Panikoili Rajamunda NH**

3824. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the total budget allocation for the Angul Sukinda and Panikoili Rajamunda National Highway for the years 2009, 2010 and 2011; and

(b) whether it is being done by the NH Authority directly or on PP Model, and whether there is proposal to make bypass for Jajpur Kendujhar Road to avoid the city traffic?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITEN PRASADA): (a) The allocation of budget are not made National Highway specific.

(b) Projects of Cuttack-Angul section on National Highway (NH)-42, Panikoili-Rimuli section on NH-215, Rimuli-Rajamunda section on NH-215 and Chandikhole-Dubari-Talcher section on NH-200 are proposed on Build-Operate-Transfer (BOT) Toll on Public Private Partnership (PPP) mode. Bypass is proposed for Jajpur-Kendujhar road.

**Mumbai-Goa Highway**

3825. DR. BHALCHANDRA MUNGEKAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware of the fact that the Mumbai-Goa Highway has become the death trap for the passengers due to frequent accidents, the details of number of accidents-death for the last three years;

(b) whether there is any plan to make this highway four-lane;

(c) if so, the details thereof; and

(d) if not, the justification?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) The details of accidents-death for the last three years are as follows:

| Year | Nos. of accident deaths |
|------|-------------------------|
| 2009 | 437                     |
| 2010 | 465                     |
| 2011 | 319                     |

(b) Yes, Sir.

(c) The work of four laning of Panvel-Indapur Section from km.0/0 to 84/00 has already started by NHAI. From Indapur to Zarap section, feasibility studies are under examination in the Ministry. In the section from Zarap to Goa/Maharashtra Border, the work of four laning is in progress.

(d) Does not arise.

#### **Subsidy to Ship Manufacturing Industry**

†3826. SHRI RAMCHANDRA PRASAD SINGH:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that ship manufacturing industry in the country had been given a fillip to march on the path of progress from 2002 to 2007 with the help of subsidy;

(b) if so, the facts thereof;

(c) whether it is also a fact that business volume of this industry is continuously falling after 2007;

(d) if so, the estimate of this fall from 2007 to 2012; and

(e) whether this industry is seeking subsidy again, if so, the reasons therefor?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) and (b) Yes, Sir. Government of India had extended Ship building subsidy scheme to all Indian Shipyards with effect from 25th October 2002 upto the period 14th August 2007, whereafter it expired. However, subsidy is being provided to all eligible shipbuilding contracts concluded upto 14th August 2007.

(c) and (d) The share of Indian Shipyards in the world shipbuilding order book increased from approximately 0.1% in 2002 to approximately 1.3% in 2007 before expiry of the ship building subsidy scheme on 14th August, 2007. However, the share of Indian shipyards has witnessed a drop reaching a level of less than 0.1% of world orders in 2011.

(e) The shipbuilding industry is seeking subsidy again to enable them to become internationally competitive.

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†Original notice of the question was received in Hindi.